

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 3077 of 2021

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners: Mr. Niranjana Kumar

For Respondent No.9: Mr. Srijit Choudhary

04/08.09.2021 The case is taken up through Video Conferencing.

Office has pointed out that only one set of Court fee has been filed on behalf of the petitioners.

Mr. Niranjana Kumar, learned counsel for the petitioners, submits that he will file an interlocutory application within a week seeking exemption from filing the additional Court fee.

In view of the aforesaid submission, put up this case after one week under appropriate heading.

Satish/-

(RAJESH SHANKAR, J)